

By E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2011/2400 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Smti Sharmila Bhuyan
District & Sessions Judge
Nalbari

Dated Guwahati the 6th May, 2019.

Sub: **Headquarter leave permission.**

Ref:- Your letter No. DJNB/1289 dated 02.05.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from evening of 04.05.2019 till the morning of 06.05.2019 has been granted / ~~rejected~~.

The seniormost Judicial Officer at the station will remain in-charge of your Court and Office during your absence in leave.

yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2011/2401 /A dated 06.05.19
Copy to –

- ✓ 1. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

[Handwritten Signature]

JT. REGISTRAR (VIGILANCE)

[Handwritten Initials]